

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MEGHALAYA: MANIPUR:
TRIPURA: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

No.HC.VII-45/2013/1139 /A dated 08.02.2013 # # # Hon'ble the Chief Justice of the Gauhati High Court has been pleased to constitute the State Level Project Management Team, as under, to consider the matters relating to the implementation of the proposed Model Court Project:

1. Hon'ble Mr. Justice Ujjal Bhuyan, Judge, Gauhati High Court.
2. L.R., & Secretary to the Government of Assam, Judicial Department, Dispur.
3. Chief Engineer, PWD Buildings, Government of Assam.
4. Registrar (Admn.) -Cum- Member Secretary, Building and Infrastructure Committee, Gauhati High Court, Guwahati.
5. State Informatics Officer, Assam.

By Order
Sd/- M.K. Bhattacharjee,
I/C REGISTRAR GENERAL

Memo No. HC. VII-45/2013/1140-1156/A Dated 08.02.2013

Copy to:-

1. The L.R & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The I/C Registrar (Vigilance), Gauhati High Court, Guwahati.
3. The OSD- Cum- Registrar (Admn.), Gauhati High Court, Guwahati. (He is requested to convene the meeting from time to time after obtaining the consent, date, time and venue from Hon'ble Mr. Justice Ujjal Bhuyan.)
4. The Registrar (Judicial), Gauhati High Court, Guwahati.
5. The Registrar -cum- Principal Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Chief Engineer, PWD Buildings, Government of Assam, Chandmari, Guwahati-3.
7. The State Informatics Officer, Assam, Dispur, Guwahati-6.
8. The Joint Registrar (PM&P), Gauhati High Court, Guwahati.
9. The Deputy Registrar (PM&P), Gauhati High Court, Guwahati.
10. The Assistant Registrar (PM&P), Gauhati High Court, Guwahati.
11. The Librarian -Cum- Research Officer, Gauhati High Court, Guwahati.
12. The Private Secretary to Hon'ble Mr/ Mrs. Justice _____, Gauhati High Court, Guwahati.
13. The Systems Analyst, Gauhati High Court, Guwahati, for uploading the above notification in the High Court Website.
14. The Superintendent (Apptt./ Correspondence), Gauhati High Court, Guwahati.
15. The C.A. to the I/C Registrar General, Gauhati High Court, Guwahati.

M.K. Bhattacharjee 8/2/13
I/C REGISTRAR GENERAL

M.K. Bhattacharjee
08.02.13